

are kept open for the general public on all working days. However, since most of the confiscated consumer goods are sold in bulk to National Consumers Co-operative Federation and other registered Co-operative Societies to ensure quick disposal, the quantity of goods available for sale at the retail shops are limited and therefore opening of such sales counters on all working days does not become necessary.

(d) The valuation of confiscated consumer goods is carried out by a Joint Pricing Committee on the basis of the market price of the goods. Normal trade discounts are offered to the bulk purchasers like the National Consumers Co-operative Federation and other Co-operative Societies.

#### **Siding Facilities for STPC in Kayamkulam**

1685. SHRIVAKKOMPURUSHOTHAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representation for providing Railway siding facilities for the proposed Super Thermal Power Station in Kayamkulam;

(b) if so, whether the request has been acceded to; and

(c) if not, the stage at which it is pending and time by which it is expected to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). The proposal is being examined in consultation with National Thermal Power Corporation, Kerala State Electricity Board & Planning Commission. The proposal is at preliminary stage and the party has yet to pay the survey charges for the siding facilities.

#### **Fund sanctioned for coastal Protection to States**

1686. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount provided by Government for different States during the Seventh Plan period for coastal protection works;

(b) the details of the protectional measures taken both in the east and west coasts; and

(c) the specific steps taken by Government to check sea-erosion in Karnataka during the Seventh Plan?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) Apart from State Plan allocations, Central Government has made a provision of Rs. 12.5 crores under Central loan assistance to Kerala State.

(b) Among others, protectional measures included construction of sea walls, revetments and strengthening of existing sea walls.

(c) While Centre gives technical guidance through Beach Erosion Board, it is for the State Government to formulate, execute and maintain the coast protection works.

#### **Exports to Indonesia**

1687. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

(a) whether there is further scope for exports to Indonesia;